

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2925  
ANSWERED ON:14.03.2013  
NORTH EASTERN WATER RESOURCES AUTHORITY  
Bhagat Shri Sudarshan

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government has worked out any action plan to set up North-Eastern Water Resources Authority or Brahmaputra Valley Authority for North-Eastern States to control natural calamities such as floods;
- (b) if so, the details thereof; and
- (c) if not, the reasons behind neglect of such an important issue?

**Answer**

THE MINISTER OF WATER RESOURCES ( SHRI HARISH RAWAT)

(a) & (b) Yes, Madam. After declaration made by the Hon'ble Prime Minister regarding formation of North Eastern Water Resources Authority (NEWRA) in November 2004, the Guidelines for constitution of NEWRA as a basin level authority for overall development of Water Resources in the North Eastern Region was prepared by Ministry of Water Resources. The State Government of Arunachal Pradesh has some reservations on the jurisdiction, structure etc of the proposed authority.

The Central Government has taken up the matter with the State Government of Arunachal Pradesh from time to time. During the 6th High Powered Review Board Meeting of Brahmaputra Board under Chairmanship of Minister of Water Resources held in January, 2012 at Guwahati, the representative of the State Government was also requested to expedite the State Government's comments on NEWRA. The State Government of Arunachal Pradesh has again been requested in November, 2012 to expedite their views. Further action is dependent on the receipt of the views of State Government of Arunachal Pradesh

(c) Does not arise.